



SUPREME COURT OF INDIA

The Supreme Court Collegium has recommended the name of Smt Justice Shoba Annamma Eapen, Additional Judge, for appointment as a permanent Judge of the High Court of Kerala in the following terms:

On 27 September 2023, the Collegium of the High Court of Kerala unanimously recommended the name of Smt Justice Shoba Annamma Eapen for appointment as a permanent Judge of that High Court.

In terms of the Memorandum of Procedure, we have consulted the Judges of the Supreme Court conversant with the affairs of the High Court of Kerala with a view to ascertain the suitability of Smt Justice Shoba Annamma Eapen for being appointed as a permanent Judge.

A Committee of two Judges of the Supreme Court constituted by the Chief Justice of India in terms of the Resolution dated 26 October 2017 of the Supreme Court Collegium has assessed the judgments of Smt Justice Shoba Annamma Eapen. The Committee has rated the quality of her judgments as “Very Good”.

With a view to assess the merit and suitability of Smt Justice Shoba Annamma Eapen for appointment as a permanent Judge, we have scrutinized and evaluated the material placed on record. Having taken into consideration all aspects of the matter, the Collegium is of the



view that Smt Justice Shoba Annamma Eapen, Additional Judge, is fit and suitable for being appointed as permanent Judge.

In view of the above, the Collegium resolves to recommend that Smt Justice Shoba Annamma Eapen, Additional Judge, be appointed as a permanent Judge of the High Court of Kerala against one of the existing vacancies.

(Dhananjaya Y Chandrachud), CJI

(Sanjiv Khanna), J

(B R Gavai), J

18 January 2024